

Open Court

**CENTRAL ADMINISTRATIVE TRIBUNAL,  
ALLAHABAD BENCH, ALLAHABAD**

Allahabad, this the 08<sup>th</sup> day of **May, 2019**

Present :

**Hon'ble Ms. Ajanta Dayalan, Member-A  
Hon'ble Mr. Rakesh Sagar Jain, Member-J**

Original Application No.330/00250/2016

Hari Ram & Others

.....**Applicant.**

**V E R S U S**

Union of India and ors.

.....**Respondents.**

Advocate for the applicant :None

Advocate for the respondents :None

**O R D E R**

**By Hon'ble Ms. Ajanta Dayalan, Member-A :**

List revised. None for the parties.

2. The case was called out number of times but neither the applicants nor their counsel appeared. It was called out in the revised list also but no one was present on behalf of the applicants.

3. Also, it is noted that counter has been filed way back in August 2016 but no rejoinder has been filed by the applicants' side as yet.

4. It appears that the applicants have lost interest in pursuing the matter. Accordingly, the OA is dismissed in default and for non prosecution.

Member-J

Member-A

RKM/